N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that **Smt. Swati V. Kumbhare,** Section Officer is hereby nominated and appointed as **Principal Vacation/Holiday Court Sheristedar** for attending urgent Civil and Criminal work on the Appellate Side on all declared holidays for the period commencing from 01st July, 2025 to 30th September, 2025 or until further orders.

The residential address and contact number of **Smt. Swati V. Kumbhare,** is as under :-

Smt. Swati V. Kumbhare,
R/o. :- B-15, Kanva CHS. Ltd.,
Daulat Nagar, Relief Road,
Santacruz (West),
Mumbai - 400 054.

Mobile No. :- 7506186729

Smt. Saroja P. Salvi, Section Officer, is hereby nominated and appointed as alternative Vacation/Holiday Court Sheristedar as and when **Smt. Swati V. Kumbhare** is not available for attending the urgent Civil and Criminal work on Appellate Side on all declared holidays for the period commencing from 01st July, 2025 to 30th September, 2025 or until further orders.

..2/-

The residential address and contact number of **Smt. Saroja P. Salvi,** is as under :-

Smt. Saroja P. Salvi,
R/o. :- Flat No. 17, 4th Floor, Sunbean Society,
Near ST Workshop Sing Nagar, Khopat,
Thane (West) – 400 601.

Mobile No. :- 9833248162

High Court, Appellate Side } BY ORDER
}
}
} Sd/-
Bombay, 23rd June, 2025 } (S. R. Agrawal)
Registrar (Judicial-II)